

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 341 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Jaiprakash Power Ventures Limited **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Anand Kumar Shrivastava
Nishant Talwar

Counsel for the Respondent(s) :

ORDER

Admit.

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **07.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK